

आयकर अपीलीय अधिकरण पुणे न्यायपीठ "ए" पुणे में
**IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "A", PUNE**

सुश्री सुषमा चावला, न्यायिक सदस्य एवं श्री अनिल चतुर्वेदी, लेखा सदस्य के समक्ष
BEFORE MS. SUSHMA CHOWLA, JM AND SHRI ANIL CHATURVEDI, AM

आयकर अपील सं. / ITA No.69/PUN/2016
निर्धारण वर्ष / Assessment Year : 1997-98 to 2003-04

Indira Sadanand Shetty,
A-1/101, Karishma Apartments,
Kothrud, Pune – 411029

PAN : AJVPS6675D

.... अपीलार्थी/Appellant

Vs.

The Assistant Commissioner of Income Tax,
Central Circle – 2(1), Pune

.... प्रत्यर्थी / Respondent

अपीलार्थी की ओर से / Appellant by : Shri A.V. Iyer

प्रत्यर्थी की ओर से / Respondent by : Shri Ajay Modi

सुनवाई की तारीख / Date of Hearing : 17.05.2018	घोषणा की तारीख / Date of Pronouncement: 17.05.2018
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आदेश / ORDER

PER SUSHMA CHOWLA, JM:

The appeal filed by the assessee is against the order of Commissioner of Income Tax (Appeals)-12, Pune, dated 26.10.2015 relating to block assessment years 1997-98 to 2003-04 against order passed under section 158BC(c) of the Income-tax Act, 1961 (in short 'the Act').

2. The learned Authorized Representative for the assessee has filed a letter dated 17.05.2018 seeking permission to withdraw the captioned appeal, for which learned Departmental Representative for the Revenue has not

objected. Accordingly, the prayer of the learned Authorized Representative for the assessee is granted. Thus, the appeal of assessee is dismissed as having been 'withdrawn'.

3. In the result, appeal of assessee is dismissed.

Order pronounced in open Court on this 17th day of May, 2018.

Sd/-
(ANIL CHATURVEDI)
लेखा सदस्य / ACCOUNTANT MEMBER

Sd/-
(SUSHMA CHOWLA)
न्यायिक सदस्य / JUDICIAL MEMBER

पुणे / Pune; दिनांक Dated : 17th May, 2018.

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आदेश की प्रतिलिपि अद्येषित/Copy of the Order is forwarded to :

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. The Commissioner of Income Tax (Appeals)-12, Pune;
4. The Pr. C.I.T. Central, Pune;
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, पुणे "ए" / DR 'A', ITAT, Pune;
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune